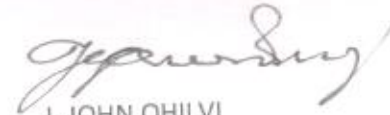


ANNEXURE - 3

Name of the corporate debtor: V R V TEXTILES LIMITED; Date of commencement of CIRP: 26/10/2021; List of creditors as on: 20/11/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SL.No.	NAME OF THE CREDITORS	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES THAT MAY BE	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party	% of Voting inCOC						
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	



J. JOHN OHILVI
 IBBI/IPA-N00902/2019-20/12921
 INTERIM RESOLUTION PROFESSIONAL
 V R V TEXTILES LIMITED
 (UNER CIRP PROCESS)